

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 113
TO BE ANSWERED ON THE 18TH DECEMBER, 2018

DROUGHT PRONE AREAS

*113. SHRI BHAGWANTH KHUBA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that many States are facing major drought in the country;
- (b) if so, the details thereof;
- (c) whether the Government has sent any team to drought prone areas to conduct survey of the drought land;
- (d) if so, the details thereof; and
- (e) whether the Government has released any financial assistance to any State, if so, the amount released, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI RADHA MOHAN SINGH)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO. 113 DUE FOR REPLY ON 18TH DECEMBER, 2018.**

(a) to (e): During 2018-19 the State Governments of Maharashtra, Karnataka, Andhra Pradesh, Jharkhand, Gujarat and Rajasthan have submitted Memorandums in the wake of drought during Kharif. Inter-Ministerial Central Teams (IMCTs) have been consisted to visit all these drought affected States to assess the damage and recommend the financial assistance from National Disaster Response Fund (NDRF). Details are as under:

S.No.	State	Number of districts affected	Area affected (in hectare)	Assistance sought (Rs. in crore)
1.	Maharashtra	26	8576367.00	7522.26
2.	Karnataka	24	3712432.00	2434.00
3.	Andhra Pradesh	09	1361531.54	1401.54
4.	Jharkhand	18	359304.90	818.938
5.	Gujarat	11	2093238.00	1777.54
6.	Rajasthan	09	3496574.00	2819.58

The State Government of Odisha has also declared drought during Kharif 2018. However, the State Government of Odisha has not submitted any Memorandum so far.

As per existing procedure, the report/recommendations of IMCT are placed before the Sub-Committee of National Executive Committee (SC-NEC). Therefore, the recommendations of the SC-NEC are considered by the High Level Committee (HLC), headed by Home Minister.
